

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3917  
ANSWERED ON:24.08.2004  
CHALLANS OF VEHICLES IN DELHI  
Khandelwal Shri Vijay Kumar

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the number of vehicles challaned during the last three years in Delhi, District-wise;
- (b) the number out of them which were registered outside Delhi;
- (c) whether the Government propose to hold an enquiry to ascertain the real motive/factor behind the ever increasing number of challans served for violation of traffic rules; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGHUPATHY)

(a)and(b): The number of challans issued by the Transport Department of the Government of National Capital Territory of Delhi and the Delhi Traffic Police during the last three years are indicated below:

Challans issued by the Transport Department of the Government of National Capital Territory of Delhi:

Year	Number of challans issued against vehicles registered outside Delhi	Number of challans issued
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2001-02	92985	28,507
2002-03	51509	8871
2003-04	43421	8538

TOTAL	1,87,915	45,916
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The Transport Department of the Government of National Capital Territory of Delhi has a centralised enforcement system in which district-wise break-up of challans issued is not maintained.

Challans issued by the Delhi Traffic Police:

District	Challans issued
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	2001	2002	2003	2004 (upto 15.8.04)
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South	303782	352739	340846	223961
South-West	295759	303001	308613	204678
West	324001	338303	315942	191564
North	295845	313677	258505	181000
North-West	349539	439869	353303	215843
Central	217956	236973	239970	156329
East	150181	163586	158466	91169
North-East	176793	193978	152276	85942
New Delhi	180720	172744	150784	130210

Notice Branch 609773 1026359 1113604 996633

Total 2904349 3541229 3392309 2477329

Details of challans issued in respect of vehicles registered in other States are not being maintained by Delhi Traffic Police separately. The number of challans indicated above are inclusive of the challans issued in respect of vehicles registered in other States.

(c)and(d): No, Sir. There is no such proposal under consideration of the Government. However, the Traffic Police has analysed the factors responsible for issuance of large number of challans which include increase in number of vehicles; lack of respect or ignorance about traffic laws and rules; tendency of the motorists to jump queue or overtake/over speed for faster journey; low rate of fines; improper driving habits and carefree attitude; not respective the right of way of other motorists. Use of modern technology and equipment like radar guns, interceptors, red speed cameras and alcometers by the Traffic Police for enforcing traffic discipline has also resulted in better enforcement. The Traffic Police has taken steps to improve traffic discipline, including analysis of road accidents for identification of their actual cause so as to take remedial measures. These include imparting education to the public about traffic rules and safety norms; and setting up of traffic training parks for educating school children. Traffic staff is regularly briefed by the supervisory officers to ensure their effective presence on the place of duty.